GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:5265 ANSWERED ON:05.09.2011 POLICY ON PORTS EXPANSION

Jardosh Smt. Darshana Vikram;Lagadapati Shri Rajagopal;Pathak Shri Harin;Pratapsinh Shri Chauhan Prabhatsinh;Rane Dr. Nilesh Narayan;Rani Killi Krupa;Reddy Shri Anantha Venkatarami

Will the Minister of SHIPPING be pleased to state:

- (a) whether some State Governments including Gujarat have made a representation on policy for ports and harbours;
- (b) if so, the response of the Government in this regard;
- (c) whether new policy on expansion of the existing ports and initiation of new ports along the coastal line is resulting in delay;
- (d) if so, the details thereof and the action taken in this regard;
- (e) the details of ports proposed to be developed by the Government during the Twelfth Five Year Plan in the country including Andhra Pradesh; and
- (f) the reaction of the Government to the steep increase in the number of ports in the Ratnagiri-Sindhudurg area?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING(SHRI MUKUL ROY)

- (a): No, Madam. However, representations have been received from some of the Maritime States including Gujarat regarding their views and reservation over the proposed draft Ports Authority Regulatory Bill.
- (b): The views expressed by Maritime States are under examination and consideration of the Government.
- (c): No, Madam. No new policy on expansion of existing Ports and initiation of new Ports has been declared.
- (d): Does not arise.
- (e): The State Governments of Maritime States including Andhra Pradesh have been advised to explore the possibilities of setting up of New Major Ports in their States.
- (f): As per Indian Ports Act, 1908, the responsibility for development of any other ports other than Major Ports vests with respective State Governments. The non-major ports in Ratnagiri- Sindhudurg area in Maharashtra come under the jurisdiction of the State Government of Maharashtra and Maharashtra Maritime Board.